

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 967 OF 2018 IN**  
**DFR NO. 1328 OF 2018**

**Dated: 26<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Manchukonda Agrotech Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Purna Singh

**ORDER**

**(IA NO. 967 OF 2018)**  
***(Application for condonation of delay in filing appeal)***

Issue notice to the Respondents, returnable on 7-9-2018. Dasti, in addition is permitted.

List the matter on **7-9-2018** as agreed by the learned counsel appearing for the Appellant.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/js*

**(Justice N. K. Patil)**  
**Judicial Member**